

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1281(KB)2019
IVN.P (IBC)/18(KB)2024, IA(I.B.C)/1918(KB)2023,
IA(I.B.C)/1592(KB)2023, IA(I.B.C)/732(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI BIR ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv. : For Petitioner in Ivn.P 18/2024
Mr. Anujit Biswas, Adv. & IA 1918/2023

Mr. Jitendra Patnaik : For Respondent No. 1 & 2 in IA 732/2022
and for R2 in IA 1918/2023

Ms. Urmila Chakraborty, Adv. : For Liquidator
Mr. Snehasish Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1918(KB)2023**
 - i. Rejoinder, if any, be filed within one week.
 - ii. Post this IA on 28/8/2024.
3. Post CP on **28/08/2024**. Interim order, if any, shall continue till the next date of hearing.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)